NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/200/2016

NAME OF THE PETITIONER(S)

: Kanaiah Vikram Dixit

NAME OF THE RESPONDENT(S)

: M/s Vcan Active Carbon Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

COUNSEL FOR

PETITIONER

COUNSEC FOR

RESPONDENTS

ORDER

Counsel representing both the parties are present. They submitted that both the parties are meeting this week to finalise the settlement and sought time for reporting the final outcome of the settlement talks. Time enlarged at their request. Put up on 20.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc

